## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA

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O.A/350/671/2014 M.A/350/92/2015 Date of Order: 18.02.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SUSHIL KUMAR MAHATO VS RRB (S.E. RAILWAY)

For The Applicant(s): None

For The Respondent(s): None

## ORDER (ORAL)

<u>Per: Ms. Bidisha Banerjee, Member (J):</u>

None appeared on behalf of the applicant despite repeated calls. Therefore, we presume that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

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